

The Minister of Communications (Shri Jagjivan Ram): Even before the report by Mr. Justice Chandrasekhara Ayyar was submitted, Government have taken steps to set up two Committees to examine the whole question of training, safety and other allied matters. Apart from these two Committees, Government are already taking steps for increasing efficiency in training, safety and other matters.

Dr. M. M. Das: May I know what will be the exact nature of duties of these experts that are coming?

Shri Raj Bahadur: Those duties are mentioned in the Agreement. It is, of course, to assist and help us in the matter of civil aviation, that we want them.

Dr. M. M. Das: May I know whether it is a fact that the Air Traffic Control officers posted in the aerodromes of our country are even now examined and selected by International Civil Aviation experts?

Shri Raj Bahadur: I am not quite sure of it.

Shri Syed Ahmed: May I know the names of the experts?

Shri Raj Bahadur: The Agreement was signed on 29th April, 1952, and so far, only one expert (for Cost Accounting of Air Lines Operations) has been provided. His name is not mentioned.

Dr. M. M. Das: May I know whether the hon. Minister is in a position to give us an idea about the remuneration and monthly emoluments of these experts that are coming?

Shri Raj Bahadur: Under Article V(a) of the Agreement, the remuneration and other things are to be borne by the I.C.A.O., and the Agreement as such does not disclose them. It depends upon the terms of agreement with the particular officer.

RAILWAY COLONY NEAR KANPUR

***523. Pandit Munishwar Datt Upadhyay:** Will the Minister of Railways be pleased to state:

(a) what is the size and capacity of the colony proposed to be established near Kanpur for the Railway employees; and

(b) how many houses are to be provided in this colony, what is the estimated cost of it and whence it is to be met?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The proposed colony near Kanpur would be in an area of about 300 acres of land capable of accommodating about 2,250 employees and their families.

(b) About 1,900 units of quarters are proposed to be provided at an estimated cost of Rs. 105 lakhs, subject to funds being available, after the current financial year.

पंडित मुनीश्वर दत्त उपाध्याय : क्या मैं जान सकता हूँ कि किस श्रेणी के रेलवे कर्मचारी इस में निवासस्थान पायेंगे ।

[Pandit Munishwar Datt Upadhyay: May I know what class of railway employees would be allotted this accommodation?]

श्री एल० बी० शास्त्री : तीसरे और चौथी श्रेणी के ।

[Shri L. B. Shastri: Class III and IV.]

पंडित मुनीश्वर दत्त उपाध्याय : क्या कोई योजना ऐसी भी है जिसमें चौथी श्रेणी के रेलवे मजदूर जो रेलवे में काम करते हैं वह भी रान पा सकेंगे ।

[Pandit Munishwar Datt Upadhyay: Is there any scheme covering class IV railway workers also?]

श्री एल० बी० शास्त्री : जी हाँ, चौथी श्रेणी के मजदूर भी इसमें आते हैं

[Shri L. B. Shastri: Yes, Sir, Class IV railway workers are also covered by it.]

पंडित मुनीश्वर दत्त उपाध्याय : क्या कोई ऐसी योजना भी है जिसमें रेलवे में बड़े कर्मचारी जो बड़ी तनह्वाह पाते हैं उनको भी इसमें हिस्सा मिलेगा ।

[Pandit Munishwar Datt Upadhyay: Is there any proposal to cover under this scheme highly placed railway officials drawing large salaries?]

श्री एल० बी० शास्त्री : अभी तक जो क्वार्टर्स बने हैं उनमें इस तरह के कर्मचारी नहीं आ सकते ।

[**Shri L. B. Shastri:** The quarters so far built are not meant for such employees.]

श्री धुलेकर क्या सरकार इस योजना में यह बात रखे भी कि जो मकानात बनाये जा रहे हैं वह हायर परचेज सिस्टम के मुताबिक उन को दे दिये जायेंगे जो उनमें रहते हैं।

[**Shri Dhulekar:** Will the Government incorporate a provision in the plan that the houses would be made the property of those who reside in them on the basis of hire purchase system?]

श्री ऐल० बी० शास्त्री : जी नहीं, ऐसी योजना नहीं है।

[**Shri L. B. Shastri:** No, Sir, there is no such scheme.]

Shri Dhusiya: What would be the dimension of one house and how many members would be accommodated in one house?

Mr. Speaker: I think it is going into many details. He may study the plans.

श्री बादशह गुप्त : जो जमीन ली जाने वाली है क्या उसका फंसला हो चुका है।

[**Shri Badshah Gupta:** Has a final decision been made about the land that is to be acquired?]

श्री ऐल० बी० शास्त्री : जी हां, जमीन का फंसला हो चुका है।

[**Shri L. B. Shastri:** Yes, this has been decided.]

Shri B. S. Murthy: May I know how do these tenements compare with those that have been already built in Chittaranjan?

Shri L. B. Shastri: I am not quite sure as I do not know the details, but I hope they will be as far as possible built on the pattern of Chittaranjan.

Shri Nambiar: What steps the Government have taken on the representation received on the construction of houses which are very small, say, for instance, A, B, C and D type quarters now under construction?

Shri L. B. Shastri: This question concerns the Kanpur colony. The hon. Member has put a very general question. That question of providing more space in the existing quarters A, B, C and D is under consideration.

FOOD SUBSIDY (PRICES)

*524. **Shri T. N. Singh:** (a) Will the Minister of Food and Agriculture be pleased to state the extent to which prices of foodgrains have risen as a result of the stoppage of food subsidy?

(b) What has been the percentage of the increases so far as cereals are concerned in the States of Uttar Pradesh, West Bengal, Bihar, Bombay, Madras and Madhya Pradesh?

(c) Has any assessment been made of the effect of this on wage level and prices of consumer goods?

(d) Has the stoppage of food subsidy adversely affected procurement of foodgrains in the States?

The Minister of Food and Agriculture (Shri Kidwai): (a) Attention is invited to the statement laid on the Table of the House in reply to part (b) of starred question No. 40 by Shri B. K. Das on 20th May 1952.

(b) A statement indicating the percentage of increase in respect of overseas wheat, coarse rice and milo is laid on the Table of the House. [See Appendix III, annexure No. 25.]

(c) No.

(d) There is no indication that the stoppage of subsidy has adversely affected procurement of foodgrains in the States.

Shri Kidwai: I want to make a little correction in the statement. It has been shown that in the U.P. also there has been some rise in the issue price. I do not know how it came in, because it is not correct. They are contemplating to raise the price, but they have not yet raised it.

Shri T. N. Singh: May I know whether as a result of rise in issue prices, the Government of India have instructed the Provincial Governments to raise the procurement price also?

Shri Kidwai: The Government of India is on the contrary suggesting that in some States where wheat and other cereals are available in abundance and the black market and the open market price is lower, the procurement price should be lowered.

Shri T. N. Singh: May I know whether the Government are aware that as a result of stoppage of food subsidy there have been demands from labourers for a rise in wages?